

न्यूनतम आवश्यकता कार्यक्रम

252. श्री जगदीश प्रसाद माथुर : क्या योजना मंत्री यह बताने की कृपा करेंगे कि 1972-73 और 1973-74 के दौरान प्रत्येक राज्य को न्यूनतम आवश्यकता कार्यक्रम के अधीन कितनी निधि आवंटित की गई तथा कितनी उनके द्वारा खर्च की गई?

Minimum needs programme

252. SHRI JAGDISH PRASAD MATHUR: Will the Minister of PLANNING be pleased to state the amount of funds allocated to and spent by each State under the minimum needs programme during the years 1972-73 and 1973-74?

योजना मंत्रालय में राज्य मंत्री (श्री मोहन धारिया) : चौथी पंचवर्षीय योजना (1969-74) के दौरान किसी प्रकार का न्यूनतम आवश्यकता कार्यक्रम नहीं था।

†[THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): There was no Minimum Needs Programme in the Fourth Five Year Plan (1969-74).]

Rural industrial project for Cachar

253. DR. R. K. CHAKRABARTI: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the Central Government have sanctioned any rural industrial project for Cachar district in Assam; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI Z. R. ANSARI): (a) and (b) Out of 57 new district projects sanctioned for the Fifth Five Year Plan, 2 new projects were allotted to Assam State. The State Government had suggested districts of Cachar and Nowgong for the locations of these two projects and the suggestion has been ac-

cepted by the Ministry of Industrial Development. The preliminary work, such as recruitment of staff, their training and conducting of techno-economic surveys in all the new projects all over the country were to be completed by the end of the Fourth Five Year Plan, so that the actual implementation of the programme could start from the 1st April, 1974. The State Government is being urged to complete the preliminaries without any further delay.

Refusal to Accept the Award of Padma Shri

254. SHRI O. P. TYAGI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of persons who have so far refused to accept the award of Padma Shri; and

(b) the reasons given by them for refusing the award?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b) The following recipients of Padma Shri have refused to accept the award on personal grounds:

- (1) Shrimati Ashadevi Aryanayakam (1954)
- (2) Kumari Amalprova Das (1954)
- (3) Shri Kashi Prasad Pande (1967)
- (4) Shri Kalicharan Patnaik (1974)
- (5) Shri Tarapada Chakraborty (1974)

Sale of cement in black market

255. SHRI S. KUMARAN: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether it is a fact that mud is sold as cement in the black market according to the Consumer Council of India; and

(b) if so, whether Government have taken steps to stop this practice and to distribute it on the basis of its demand?

†[] English translations.